

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA NO.144 OF 2017
COMPANY PETITION/APPLICATION NO.	CP (IB) No.148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

## **Counsel for Petitioner(s):**

Designation	E-mail & Telephone No.	Signature
ADVOCACO	9000666072	
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		Designation E-mail & Telephone No.  ADVOCACO 9000666072  Sorgamnarashe grail.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	*		

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Petitioner.

Orders Reserved on admission. The learned Counsel for the Petitioner will furnish a memo with regard to the service of the notice to the Respondent.



Member (J)